

**Shri R. S. Pandey:** The Opposition is not with us.

**Shri J. B. Kripalani:** Abolish it.

**Shri Harish Chandra Mathur:** Acharyaji also referred to the public schools and of the future leadership being prepared in these highly protected and costly places. May I assure him that these people who come from these public schools will never be the leaders of this country. They have not the qualities and have no connection with the public life. They can only be good civil servants and they will never be the leaders of this country as they are divorced from the mainstream of life.

I will end saying one thing. I had a really interesting experience. I went to Pilani where they have a public school and the boys from that public school go also to the engineering college. I never sent any of my children there and in fact I do not believe in the public schools. I asked the Director of the technological institution: how do these boys who come from the public schools do as compared to those who come from the ordinary schools, which we do? And he said: I have found even in technological institutions, that these boys do not enjoy any greater advantage.

**श्री मधु लिये (मुंगेर) :** तां फिर उन विशेष स्कूलों को खत्म कर दीजिये, अगर अच्छे नहीं हैं तो क्यों बनाये रखते हो।

**Shri Harish Chandra Mathur:** I am not against it. These people are the least qualified to be the leaders in this country and I have no apprehension that they would be leaders until and unless they acquire other qualities. My time is over, and may I say once again that this is not a party question at all; it is a national problem of great importance. Let us learn something from the experience and the discussion that took place here.

**Mr. Speaker:** I shall now put the substitute motions of Shri Prakash

Vir Shastri and of Shri Vishwanath Pandey to the vote of the House.

The question is:—

"That for the original motion, the following be substituted, namely:—

This House, having considered the student unrest and trouble in recent months, condemns the action of the Government in resorting to police firings and lathi charges on students in which many students and other citizens lost their lives." (1).

*The motion was negatived.*

**Mr. Speaker:** The question is:

"That for the original motion, the following be substituted, namely:—

This House, having considered the student unrest and trouble in recent months, is of opinion that a high powered committee of eminent scholars/vice-chancellors be constituted to solve the problem of the student unrest in the country." (2)

*The motion was negatived.*

**Mr. Speaker:** We will take up the call-attention notice, Mr. Bhagri.

19.10 hrs.

CALLING ATTENTION To  
MATTERS OF URGENT PUBLIC  
IMPORTANCE—contd.

(ii) SITUATION IN BIHAR

**श्री बागड़ी (हिसार) :** मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर खाद्य तथा कृषि मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :

"बिहार में ग्राम भुखमरी व मुख्य मंत्री बिहार का केन्द्रीय शासन को दोषी करार देना"

**The Minister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam):** Government have seen reports in the newspapers of a Speech, reported to have been made by the Chief Minister, Bihar referred to in the Call Attention Notice. Government of India have not yet been able to obtain an official version of the Speech of the Chief Minister, Bihar. Government will have to obtain such a version and examine it before giving any comments on what the Chief Minister, Bihar, is reported to have said.

Government are fully aware that Bihar has been badly affected by drought and that acute scarcity conditions exist there. Government of India have been trying to increase the supply of foodgrains to Bihar to the Maximum extent possible subject to the availability of grains with Government of India and the necessity to meet the minimal demands of other States. The supply of foodgrains to Bihar has been progressively increased from 72,000 tonnes in October to 110,000 tonnes in November, and an allotment of 1,50,000 tonnes has been made in December. Government of India is also keeping a careful watch on the movement of Foodgrains into Bihar, and are taking care to ensure that whatever foodgrains are allotted to the State are moved into the State within the month. It is no doubt true that Bihar Government have been asking for a higher allocation of foodgrains, but it has to be realised that though Bihar has been a very badly affected State, it is not the only State which is suffering from scarcity. Uttar Pradesh has been as badly affected as Bihar and the States of Rajasthan, Gujarat, Maharashtra and Madhya Pradesh have also been affected by scarcity though perhaps not to the same extent as Bihar. Government have to make supplies from whatever is available in the Central Pool to meet all these needs, as also the needs for rationing commitments. There are the minimal demands of other States which have to be met. In fact in order to divert as much food-

grains as possible to Bihar the allocations to several States have been drastically cut. Again, in spite of the drought conditions, there has been some local production in Bihar and this being the post-harvest season, whatever is produced locally would be circulating in the market. In this situation, a supply of 1,50,000 tonnes programmed for December is not inadequate and should generally minimise consumer distress provided this quantity is equitably distributed in the affected areas and the supply is confined only to needy people in those areas.

As stated earlier, Government of India is fully aware of the situation in Bihar. Whatever help is possible will be given in Bihar State to meet the unprecedented drought and scarcity conditions prevailing in the State. It is, however, necessary to realise that the supplies with the Government of India are not unlimited and that whatever supply is given should be deployed in the best manner possible in order to minimise distress.

**श्री श्रीयं (श्रीलिंग) :** अध्यक्ष महोदय मेरा व्यवस्था सम्बन्धी प्रश्न है। जो उन का कालिग अटेंशन मोशन था उस के ऊपर जो बयान दिया गया है उस के सम्बन्ध में मेरा व्यवस्था का प्रश्न है। कालिग अटेंशन मोशन स्वीकार करने का मुख्य कारण ही यह था कि बिहार के मुख्य मंत्री ने जो बयान दिया है उसे केन्द्रीय सरकार स्वीकार नहीं करती है। केन्द्रीय सरकार का वर्शन कुछ ग़ौर है और मुख्य मंत्री का वर्शन कुछ ग़ौर है। जब मुख्य कारण उस को स्वीकार करने का यह था और उसी का उत्तर पूरी तरह नहीं आ रहा है तब मैं आप से व्यवस्था चाहूंगा कि इस मामले को स्थगित किया जाये। जिन सिद्धांतों को ले कर मैंने 26 तारीख को कालिग अटेंशन मोशन दिया था, आप की सेक्रेट्रियट से मुझे पता लगा कि उस को स्वीकार करने का कारण यह है कि मुख्य मंत्री ने जो बयान

[श्री मोयं]

दिया है वह केन्द्रीय सरकार की विचारधारा के विपरीत है। जब यह दोनों विचारधारायें विपरीत हैं, जिस के कारण से कालिग प्रोटेशन मोशन स्वीकार किया गया है तब उस की रूपरेखा पहले आनी चाहिये।

**Shri C. Subramaniam:** I do not see any point of order in this.

**Mr. Speaker:** I do not say there is any point of order, but when particular attention has been drawn to it, it must be got. Is it possible for him to get it tomorrow or the day after?

**Shri C. Subramaniam:** As a matter of fact, I contacted them on the phone. Unfortunately they say that they are not able to hear what we say, even though I was able to hear what they were saying. Therefore, it was not possible to get the facts about that. I shall try, but what is important is what we have done and that I have mentioned. If the Chief Minister has made a statement, he is responsible to the Assembly. I do not see how it alters the position.

**श्री बागड़ी :** मेरा भी व्यवस्था सम्बन्धी प्रश्न है। जहाँ तक खाद्य स्थिति का प्रश्न है उस की जिम्मेदारी केन्द्रीय और प्रान्तीय दोनों सरकारों की है। जब केन्द्रीय और प्रान्तीय सरकारों का आपस में ताल मेल नहीं है, उन के विचार और काम आपस में मेल नहीं खाते हैं तब या तो वहाँ की समूची प्रकाल की स्थिति को केन्द्रीय सरकार देख ही नहीं रही है, और यदि देख रही है तब या तो खाद्य मंत्री बिल्कुल अज्ञानी हैं या बिल्कुल गैरजिम्मेदार हैं। जहाँ पर इतनी कठिन स्थिति खाद्य की है.....

**अध्यक्ष महोदय :** वह तो आया है।

**श्री बागड़ी :** मैं आप से जानना चाहूँगा कि इस में ज्यादा गैरजिम्मेदाराना और क्या जवाब खाद्य मंत्री दे सकते हैं।

**अध्यक्ष महोदय :** इस में किस रूप का खंडन होता है। इसीमें मैंने उन से कहा था कि अगर वह कल तक बतला सकते हों तो मैं इस को स्थगित करने के लिए तैयार हूँ।

**श्री बागड़ी :** वह इस्तीफा क्यों नहीं देते हैं।

**श्री मन्नु लिवडे (मुंगेर) :** वह हमेशा अवर्षण और कमी की ही बात करते हैं। प्रकाल क्यों नहीं कहते ?

**Shri Ranga (Chittoor):** Mr. Speaker, Sir, I am glad that though you could not accept his point of order, you laid stress on the substance of the point that he has made, that there was a statement made by the Chief Minister of Bihar—it was not merely a statement, it was a Press conference.

**Shri C. Subramaniam:** It was a speech it seems.

**Shri Ranga:** It was a speech at a Press conference which was reported in yesterday's morning papers and which I have read there in Patna from where I am coming here straight. In that he has stated that if there were to be starvation deaths in Bihar it would be the responsibility of the Union Government and not his Government. Such a brave statement he has made. Therefore, it is worthwhile for the Minister himself and also for Parliament to ensure, on an early occasion when it would be possible for the Minister to get the full text of it—from the PTI he can get it or he can get copies of the *Indian Nation* or *Searchlight* which were published yesterday morning in Patna....

**Mr. Speaker:** That should not be relied upon. He should get it from the Chief Minister himself. Would it be possible for him to get it if we take it up day after tomorrow?

**Shri C. Subramaniam:** I respectfully submit, Sir, that this is a statement

made by the Chief Minister. As far as I am concerned, I am not disowning the responsibility for seeing that proper supplies are made to Bihar. From that point of view I have given all the facts and figures, and the statement of the Chief Minister is not going to alter the importance of that (*Interruptions*).

**Shri S. M. Banerjee** (Kanpur): Sir, this House can wait for one or two days if he can get the statement from the Chief Minister. After all, to get a statement from the Chief Minister is not difficult. He said that he wanted to talk to him on the telephone but it was out of order. Every time it goes out of order, My submission is only this, that the statement is necessary. In that statement he has clearly said, in reply to a question, that continued mal-nutrition would lead to deaths but the responsibility for deaths would squarely be on the Centre.

श्री मधु लिमये : मौने हो चुकी है ।  
 दूध की जिम्मेदारी ग्र.प के ऊपर है ।

**Mr. Speaker:** That we know.

**Shri S. M. Banerjee:** He is trying to conceal this.

**Shri Hem Barua** (Gauhati): The Chief Minister of Bihar has said that if there be any starvation deaths the Union Government would be responsible. There is a statement made by the Chairman of the Non-official Relief Committee, **Shri Jayaprakash Narayan**, that there have been starvation deaths in the State of Bihar.

**Shri C. Subramaniam:** No, no. There are reports of deaths but we have to verify them, that is what he has said.

**Shri Hem Barua:** May I draw the attention of the hon. Minister to pictures published by certain newspapers of Delhi such alarming pictures . . .

**Mr. Speaker:** That would be a question, but not a point of order.

**Shri Hem Barua:** My submission is this. Since both the things are linked up, the Bihar Chief Minister's statement and the fact of starvation deaths, the hon. Minister should immediately enquire into this matter; not only the statement made by the Chief Minister of Bihar but also the fact of starvation deaths occurring in the State of Bihar and enlighten us on both the points as soon as he can.

**Shri C. Subramaniam:** May I submit that even in the Chief Minister's statement he does not admit that there had been starvation deaths? He only contemplates the possibility of starvation deaths if sufficient supply of food is not made to Bihar. . . . (*Interruptions*). There is no use of laughing over this. It is a serious matter. . . . (*Interruptions*). Let me have my say.

श्री मधु लिमये : डाउट और स्केपसिटी  
 क्या चीज है । अकाल कहिये, फेमिन कहिये ।

**Shri C. Subramaniam:** Shouting is not going to improve matters. We are faced with a difficult situation. If you laugh it out, . . . (*Interruptions*).

**Shri Ranga:** He himself said that he did not see that statement. Now he is referring to that statement.

**Shri C. Subramaniam:** What do you mean? You should have heard me properly before making that statement. I said that I have read the press report. But it is only a press report. I could not get it confirmed, whether it was a correct version of the speech or not and in what context he made it. That is all what I said.

Now, the point for consideration is this. Even the Chief Minister's reported speech does not admit starvation deaths already taking place. He says that if malnutrition continues for long there would be starvation deaths,

[Shri C. Subramaniam]

for which the Central Government alone would be responsible. Whoever is responsible for starvation deaths taking place, certainly the Central Government will have to share the responsibility....

**श्री मधु लिमये :** मीतें हो रही हैं ।

**Shri C. Subramaniam:** The question that has to be considered is whether we have taken corrective measures to see that starvation deaths do not take place. I am not disowning responsibility in this matter.

**Shri Hem Barua:** But you are very unsympathetic to Bihar.

**Shri C. Subramaniam:** As far as this Parliament is concerned, to which I am responsible, it has to see whether I have taken sufficient measures to meet the situation, and on that I have given as much information as I can about the measures which we have taken and we propose to take. Therefore, I would suggest that the questions now should be with a view to find out whether we have taken all the steps or not.

**डा० राम मनोहर लोहिया (फर्रुखाबाद) :** आपने व्यवस्था के बारे में कहा था । मैं एक व्यवस्था का प्रश्न उठाना चाहता हूँ । संविधान की धारा 257 और 256 की ओर आपका ध्यान खींचना चाहता हूँ । 257 में बिल्कुल साफ लिखा हुआ है कि संघ की जो भी कार्यकारी शक्तियाँ हैं उनका इस्तेमाल ऐसे किया जाएगा कि कोई भी राज्य उस में दखल नहीं दे सकेगा और संघ अपनी कार्यकारी शक्ति का इस तरह इस्तेमाल करेगा कि राज्यों को जरूरी हिदायतें दे सके ।

"...the executive power of the Union shall extend to the giving of such directions to a State as may appear to the Government of India to be necessary for that purpose."

एकजैकितब पावर आफ दी यूनियन में जरूरी है कि लोगों को खिना-पिला कर भूखों न

मरने दे । 256 में भी देखें तो आपको पता चलेगा कि कानून को ले कर यह एग्जैकितब पावर है । मंत्री महोदय ने यह साफ स्वीकार किया है कि उन्होंने टेलीफोन किया । टेलीफोन पर इस तरह कहा गया कि वे उनको नहीं सुन रहे हैं और उनकी तरफ से जो कहा गया उसको वे नहीं सुन रहे थे । आप अच्छी तरह से जानते हैं.....

**अध्यक्ष महोदय :** यह नहीं कहा । उन्होंने तो सुन लिया ये तो सुन सकते थे लेकिन वे नहीं सुन सकते थे ।

**डा० राम मनोहर लोहिया :** तब सवाल बिल्कुल साफ हो गया । यह और भी ज्यादा खतरनाक हो गया । यह तो उनको सुन रहे थे लेकिन वे इनको नहीं सुन रहे थे । अब इससे ज्यादा और क्या समझना चाहिये कि दोनों के रिश्ते बहुत ज्यादा बिगड़ चुके हैं । अब बिहार को बहुत जबर्दस्त अकाल का सामना करना पड़ेगा । इनकी हिदायतें या तो इतनी बेकार हो चुकी हैं कि वहां वाला सुनना ही नहीं चाहता है और या फिर इनका व्यवहार पिछले दो तीन महीनों में इस तरह का खराब रहा है कि वहां वाला किसी तरह से इनकी इज्जत नहीं करना चाहता है । इसलिए संविधान की इन दोनों धाराओं के आधार पर मैं यह कहना चाहता हूँ कि अगर आप यह कह दें कि एक तरफ तो सुनाई देता था और दूसरी तरफ नहीं दे रहा था तो यह जो टेलीफोन वाला मामला है हम लोगों को एक दूसरे का टेलीफोन न सुनाई देता तो बात समझ में आ सकती है लेकिन राज्य को टेलीफोन न सुनाई दे यह समझ में आने वाली बात नहीं है यह बिल्कुल असम्भव बात है । सत्य नारायण सिंह जी शायद इसके मंत्री हैं.....

**अध्यक्ष महोदय :** वह दूसरी बात हो गई ।

**डा० राम मनोहर लोहिया :** बिल्कुल वही बात हो जाती है । यहां पर आप सिर्फ एक जिद्द, अड़ंगा और बीच में हठ धरती और साथ ही साथ बरबादी करने वाली आदत को

बेख रहे हैं। मंत्री महोदय ने खुद स्वीकार कर लिया है कि दीवाल घा गई है दोनों के बीच में। जब इतनी ज्यादा इनकी तरफ से स्वीकारोक्ति हो जाए तो फिर भी आप चुप बैठे रहें यह तो हम लोगों के लिए अच्छा नहीं होगा। वह खुद कह रहे हैं कि बिहार के मुख्य मंत्री ने इनको समझने से इन्कार कर दिया है....

**अध्यक्ष महोदय :** आप तर्जुमा ऐसा करते हैं तो यह तो ठीक नहीं है।

**डा० राम मनोहर लोहिया :** बिल्कुल यही हो रहा है। आप अपनी इस पर व्यवस्था करें।

**अध्यक्ष महोदय :** श्री बागड़ी अपना सवाल करें।

**श्री बागड़ी :** मैं निवेदन करना चाहता हूँ कि दिल्ली और पटना के बीच सीधा लाइन है.....

**डा० राम मनोहर लोहिया :** वहां के मंत्री यहां के सचिव से बात करें तो यह बिल्कुल सिंह वाला मामला हो जाता है। एल० पी० सिंह वाला मामला होता जा रहा है। मिनिस्टर एक सचिव से बात करें.....

**Shri C. Subramaniam:** It was not the Chief Minister who was contacted. We were not able to contact the Chief Minister but we tried to get it from the Secretary to find out what was the actual state of affairs.

**Shri S. M. Banerjee:** Why not the Chief Minister?

**श्री बागड़ी :** मैं निवेदन करना चाहता हूँ कि आप जानते ही हैं कि पटना और दिल्ली के बीच सीधा टेलीफोन है, सीधा लाइन है लेकिन आप देखें कि वहां के मुख्य मंत्री यहां के खाद्य मंत्री को वह लाइन नहीं मिल पाती है। बिहार में जो दशा है उसको भी आप देखें। मैं आप से एक व्यवस्था चाहता हूँ। लोक सभा में भारत की जनता की आवाज

जुलाई जाती है। क्या यह खाद्य मंत्री इस देश की जनता को जो भूख से मर रही है, बचा सकेंगे? मैं आपकी इस पर व्यवस्था चाहता हूँ कि आप बता कि अगर फर्ज करों.....

**अध्यक्ष महोदय :** क्या व्यवस्था आप चाहते हैं मेरी? इस में क्या व्यवस्था का प्रश्न है?

**श्री बागड़ी :** बड़ा इश्यू चल रहा है....

**अध्यक्ष महोदय :** आप अगर चाहते हैं तो सवाल करें (इंटरपोज) अगर दो तीन इस तरह से उठ कर बोलना शुरू कर देंगे तो मैं कैसे सुन सकता हूँ।

**श्री मधु सिन्घे :** आज रात बात करें।

**श्री बागड़ी :** अगर लोक सभा में एक काम ही चलाना है, अगर इसी तरह से चलना है तो मैं बैठ जाता हूँ और चुप कर जाता हूँ। लेकिन अगर देश के हित की बात करनी है तो बड़ी गम्भीरता से आपको सोचना होगा कि इस मामले में क्या हो सकता है। आप इस बात को सोचो। उसूल की जो बात है वह करो। यह मामूली बात नहीं है। यह सारे देश का सवाल है। बिहार में इनके बयान के अक्षर पर और जैसे मुझे वहां से मेरी पार्टी के आदमियों की मार्फत इतिला मिली है एक बहुत बड़े धरलू गदर के आसार नजर आ रहे हैं। दूसरी बात यह है कि किसानों को....

**अध्यक्ष महोदय :** आप बैठिये, मैं पूछ रहा हूँ।

**श्री शौर्य :** रात को बात हो जाने दीजिये श्रीमन्।

**अध्यक्ष महोदय :** बीच में बोलते कलें जायेंगे? दूसरे की नही सुनेंगे?

श्री ज० भ० कृपालानी(प्रमरोह) : मैंने सुना था कि फूड का क्वेश्चन नहीं है, डिस्ट्रीबूशन का क्वेश्चन है। वह कहते थे कि वहां राज अच्छी तरह से नहीं चल रहा है और सेंटर से कोई आफिसर्स भेजे जायेंगे। उम बारे में क्या हुआ ?

अध्यक्ष महोदय : पहले इसको तय हो जाने दीजिये, फिर इसको भी देखते हैं।

**Shri Ranga:** There are two aspects. One part of it is to deal with the statement that he has made now and what the Union Government is supposed to be doing, as he has himself put it, in the light of that statement. The other is: In the light of the statement and the speech that the Chief Minister is reported to have made which we consider "to have made" and he thinks "reported to have made", what is the attitude of the Union Government in regard to that? These are the two aspects. Therefore, let him be allowed to answer questions in regard to the statement that he has made now. At the same time, you, Sir, may be good enough to call upon him to get a statement from the Chief Minister and afterwards give us an opportunity....

**Mr. Speaker:** Two times I can't.

**Shri C. Subramaniam:** For the purpose of questioning me, you can take it for granted that he has made that speech and you can put questions on that basis.

**Mr. Speaker:** He says that you can take it for granted that he has made that statement and you put questions on that basis.

श्री मधु लिंगये : यह क्या शोभा देता है इनको ? . . . . (व्यवधान)।

अध्यक्ष महोदय : अब उन्होंने कहा है कि आप फर्ज कर लीजिये कि उन्होंने यह स्वीच दी है, उम पर सवाल कीजिए।

श्री बागड़ी : अध्यक्ष महोदय, यह फर्ज करने की बात है या असलियत की बात है ?

अध्यक्ष महोदय : मिस्टर बागड़ी, अब आप सवाल करिए।

श्री बागड़ी : अध्यक्ष महोदय, जब कि बिहार में . . .

श्री मौर्य : मेरा व्यवस्था का प्रश्न है इस के ऊपर।

अध्यक्ष महोदय : मिस्टर मौर्य, अब इस में व्यवस्था कौन सी निकल आयी ?

श्री मौर्य : आपके पास हथियार है, आप निकाल दीजिये। मैं निकल जाऊंगा।

अध्यक्ष महोदय : तो अगर आपकी जरूर ही इच्छा है . . . . (व्यवधान)

श्री मौर्य : मेरा व्यवस्था का प्रश्न यह है कि खाद्य मंत्री ने जानबूझ कर यहां पर सत्य को छिपाया है। यह जो इन्होंने अभी कहा कि जो बयान मुख्य मंत्री ने दिया है, आप उस को स्वीकार करके मुझसे प्रश्न कीजिए तो क्या वह उस को स्वीकारते हैं ? और अगर स्वीकारते हैं तो पहले उन्होंने क्यों कहा कि मेरी उन से बातें पूरी नहीं हो पायीं मैं उन्हें सुन रहा था लेकिन वह मुझे नहीं सुन रहे थे। यह मेरा आरोप है . . . .

अध्यक्ष महोदय : यह कोई भी आरोप नहीं है।

**Shri Ranga:** That is relevant point.

**Mr. Speaker:** There is no need of it. He says, "Conceding that he has made it, supposing that he has made it, you can ask questions and I will answer them."

**Shri Maurya:** He should have said it in the beginning. (Interruption)

**Shri Ranga:** He should have said it in the beginning.

**श्री बागड़ी :** अध्यक्ष महोदय, सब पहले तो मैं आपकी बसाकत से यह बात कहूंगा खाद्य मंत्री से कि विरोधी लोगों की बात छोड़ो, बिहार के मुख्य मंत्री के बयान को जो खाद्य मंत्री ने स्वीकारा है, यह एक बहुत बड़ी गैरजिम्मेदारी केन्द्र की ओर उस को नाग्रहमित्यत का सबूत क्या नहीं है कि वहाँ के मुख्य मंत्री ने यह कहा है तो इन को पहले तो उसके मवाल पर इस्तीफा दे देना चाहिए, अगर थोड़ी बहुत भी लज्जा खाद्य मंत्री को है . . . . .

**अध्यक्ष महोदय :** अब आप सवाल करना चाहते हैं या नहीं ?

**श्री बागड़ी :** हाँ, कर रहा हूँ अध्यक्ष महोदय । यह मामूली बात नहीं है । लोग मर रहे हैं ।

**अध्यक्ष महोदय :** मवाल करिए न, पांच मिनट हो गए और मवाल आप का नहीं आया ।

**श्री बागड़ी :** अध्यक्ष महोदय, पांच मिनटों की बात कर रहे हैं और लोग मर रहे हैं और यहाँ पर इतने लापरवाह लोग हैं, इतने गये गुजरे लोग खाद्य मंत्री बैठे हैं जो मुख्य मंत्री से पहले बात करके नहीं आये . . . (व्यवधान) आप उनसे नहीं कह सकते ? मुझे आप कह रहे हैं . . . (व्यवधान) मैं मवाल तो कर रहा हूँ ।

**अध्यक्ष महोदय,** मंत्री महोदय ने जो जवाब दिया है वह जवाब ना के बराबर है । जिम को खुशकपाली या तंगी कह रहे हैं क्या मन्त्री महोदय की इस अज्ञानता और राज्य और केन्द्र के रिश्ते के टूटे हुए हालात के अन्दर जिसके लिए कि खुद खाद्य मंत्री जिम्मेदार हैं, 60 हजार टन जो कोटा या बिहार का, उस की जगह बिहार के मुख्य मंत्री ने 1 लाख टन मांग जो कि दिया नहीं

गया, अब जब हालात बिगड़े तब इन्होंने 1 लाख टन का यहाँ पर कहा है जो कि मोक़े पर अभी तक पहुँचा नहीं है तो क्या खाद्य मंत्री के यह ज्ञान में है और है तो मैं खाद्य मंत्रों से यह पूछना चाहूंगा कि इन अखबारों में जो **महभारत टाइम्स** में और **सच्चे स्टैंडर्ड** में या दूसरे अखबारों में जो भुवमरी के, अकाल के फोटों हैं, तस्वीरें हैं, इन को देखते हुए क्या खाद्य मंत्री इस परिस्थिति में है कि जब बिहार में अकाल है तो अनाज मंहिता के अनुसार कितने लोग अन्नवार छोड़कर गए हैं, क्या इनके पास कोई आरुड़े है, आरुड़ों का इन्होंने पता लगाया है और अगर लगाया तो कितने छोड़कर गए हैं और उनकी रोकथाम के लिए क्या प्रबन्ध किया गया है ?

**Shri C. Subramaniam:** I am sorry I cannot give exact figures with regard to the people who have migrated. Some people have been migrating because of difficult conditions there.

**श्री बागड़ी :** अध्यक्ष महोदय, मेरी व्यवस्था है फिर । फिर सवाल करने का क्या मतलब है । बिहार के मुख्य मंत्री कहते हैं कि केन्द्र जिम्मेदार है और केन्द्र इतना . . .

**अध्यक्ष महोदय :** अब आपने सवाल किया, उसका जवाब आया ।

**श्री बागड़ी :** तो अध्यक्ष महोदय, महा अज्ञानी है यह जिस को पता ही नहीं है कि कितने लोग चले गए उनको यह रोटी कैसे देंगे ?

**अध्यक्ष महोदय :** अब आप बैठ जाइए । . . . . . (व्यवधान)

**डा० राम मनोहर लोहिया :** अध्यक्ष महोदय, यह क्या जवाब दिया ? कहाँ जवाब आया ?

**अध्यक्ष महोदय :** यह जवाब दिया कि ठीक नम्बर नहीं बता सकते मगर कई लोग गए हैं ।



डा० राम मनोहर लोहिया : प्रकाल संहिता के अनुसार इन का फर्ज है बतलाना ।

**Shri C. Subramaniam** I straight-away concede that I do not have the wisdom or intelligence of Mr. Bagri. I am only a humble Minister here. Certainly I cannot claim the eminence of Mr. Bagri. But to the best of my ability, I am trying to discharge my duties.

**श्री बागड़ी** : लाखों की जिन्दगी का सावल है और इनको कुछ पता ही नहीं है । अर्म नहीं है इनको । बेशर्म है ।

**श्री अशु सिमये** : अध्यक्ष महोदय, क्या इधर एक अरसे से बिहार की सरकार और केन्द्र की सरकार में कुछ तनाव की स्थिति पैदा हो गई है, तू-तू मैं-मैं चल रही है और क्या इन्होंने बिहार सरकार को हटाकर राष्ट्रपति शासन वहाँ पर जारी करने का फैसला अन्दर से ले लिया था और इन्हीं चीजों को लेकर इन का आपसी मतभेद अब खुलकर बाहर आ रहा है ? एक और मंत्री महोदय कहते हैं ठीक खाना न मिलना, माल-न्युट्रीशन, स्कैरिसिटी, डिस्ट्रेस है जबकि वहाँ प्रकाल है, मौतें हो रही हैं, लोगों को बिलकुल खाना नहीं मिल रहा है, ताँ में जानना चाहता हूँ कि इस के बारे में सही स्थिति क्या है? बिहार सरकार और केन्द्र सरकार दोनों के रिश्ते के बारे में और वहाँ की जो सही स्थिति है उस के बारे में मंत्री महोदय हम को कुछ जानकारी दें ।

**Shri C. Subramaniam**: We have the best of relations and we try to co-ordinate the activities. No decision has been taken to impose the President's rule.

**श्री अशु सिमये** : स्थिति के बारे में पूछा । . . . . (ध्यवधान) नहीं, अध्यक्ष महोदय, आधा जवाब दिया है । यह दिन रात कहते रहते हैं डाउट, स्कैरिसिटी, माल-न्युट्रीशन, डिस्ट्रेस हैं और वहाँ तो लोग मर

रहे हैं, गया जिले में 35 लोग मरे, मेरे क्षेत्र मुर्गेर में लोग मर रहे हैं, मैंने रतनपुर क्षेत्र के संबन्ध में जब निवेदन किया था उस दिन तब आपने मुझे निकाल दिया । इन चीजों के बारे में सही स्थिति हमें बताये, यह इनकी जिम्मेदारी है ।

**अध्यक्ष महोदय** : डाक्टर लोहिया ।

**Shri Narendra Singh Mahida** (Anand): On a point of order. May I draw the attention of the Opposition member to the fact that his statements are wrong?

**Shri S. M. Banerjee**: Under What rule is he rising on a point of order?

**Mr. Speaker**: Why should I insist on that? Did he quote it?

**Shri Narendra Singh Mahida**: Today in the *Times of India* it has been stated that Shri Bhimani, Secretary of the Bombay Citizens Famine Relief Committee, who recently visited the drought-affected areas in Bihar has said that in his assessment, there was no real shortage of food, but the main trouble was faulty distribution. . .

**Mr. Speaker**: How is it a point of order? How can we take it? There is no point of order.

**Shri Narendra Singh Mahadia**: I am quoting from the *Times of India*.

**Mr. Speaker**: This is no point of order.

Dr. Lohia.

डा० राम मनोहर लोहिया : प्रकाल क्षेत्र में दो तरह की घटनाओं की सूचना आ रही है । एक तो यह कि हरिजन आदिवासी और छोटे किसान जिनके पास खाने को नहीं है वह खाते पीते किसानों की फसलें काट रहे हैं, दंगे हो रहे और प्रकाल मौतों के घलावा मारपीट की भी मौतें हो रही हैं । दूसरा प्रखबारों में आ रहा है कि अच्छी हैसियत

वाले लोग भी खास तौर से नवजवान इन हरिजनों और आदिवासियों और भूख से मरने वाले लोगों को लेकर के सरकारी दफ्तरों अथवा नौकरशाहों को घेर रहे हैं और उनमें खाना मांग रहे हैं। तो मंत्री महोदय बताने का कृपा करें कि कितनी घटनाएँ दोनों प्रकार की हुई हैं और क्या यह सही है कि जहाँ कहीं सब लोगों ने मिलकर के सरकारी बंगले अफसरों के घेरे हैं, वहाँ पर लूटपाट की घटनाएँ नहीं हो रही हैं ?

**Shri C. Subramaniam:** I have not heard any such reports. Perhaps, it is the hon. Member's suggestion that such incidents should happen.

**श्री बागड़ी :** इन को कुछ पता नहीं है।  
(व्यवधान)

**डा० रा० मनोहर लोहिया :** इसमें छानने की बात नहीं है..... (व्यवधान)  
.....यह तरीका है..... मेरी ताकत होनी तो तुम जिन्दा नहीं रहते, जिस तरह के कातिल हो। यह तो कोई जवाब नहीं है, जिस तरह का ये बात कर रहे हैं। अध्यक्ष महोदय, मुझे अब कानून ले कर यह बताना होगा कि यह जवाब नहीं हो सकता है।

**अध्यक्ष महोदय** या तो प्राय उन में कहें, या मुझे सीधे कहें। (व्यवधान)

**Shri C. Subramaniam:** Shri Narendra Singh Mahida has already quoted from the reports in the papers also.

**Shri Ranga:** Just now he has said that he does not possess the intelligence and other things that are possessed by Shri Bagri. That remark was allowed without being questioned. We also were patient with my hon. friend.

**Shri C. Subramaniam:** I am also patient with him.

**Shri S. M. Banerjee:** He is a famine Minister. He should have resigned long ago.

**Shri Ranga:** It was he who had made that very objectionable re-

mark against Shri Bagri's observation. We all kept quiet because after all, many of these things have got to be borne up. But now, the statement that he has made in answer to Dr. Ram Manohar Lohia is highly objectionable. He is suggesting that Dr Ram Manohar Lohia is saying that thing in order to incite these people; the implication is that though till now there had been no disturbance he is inciting those people to take to disturbances and create trouble so that the police could be released upon them. Is that the idea? Is it proper for him to say so?

**श्री बागड़ी :** यह खास मंत्री प्रधा हो गया है इस को कुछ पता नहीं है, विनाश-काले विपरित बुद्धि। अज्ञानी है।

**Mr. Speaker:** He should take account of what he said earlier and also what he is saying now.

**Shri Ranga:** The expression 'Vinaashakale viparitabuddhihi' is not objectionable at all.

**Mr. Speaker:** Earlier he had said that 'Ye Ajnani haim'.

**श्री बागड़ी :** अज्ञानी का मतलब अज्ञान है। ये अज्ञानी तो है ही. बार बार कहते हैं कि पता नहीं।

**Shri J. B. Kripalani:** May I suggest that you may impress upon the Minister the need for the fact that the State Government and the Central Government must at least be in tune with each other? If they are not in tune with each other, all this confusion arises. So far as I know, there are some people in the High Command who are egging on the Minister to say these things. Why can they not, the Chief Minister and they, put their house in order? Why can you not advise them to put their house in order? They should speak with one voice so that there may not be any confusion here.

**Mr. Speaker:** That is what we desire, that they should speak with one voice.

**Shri J. B. Kripalani:** Otherwise, we cannot help the Opposition saying what they are saying, because they themselves are not united and we do not know whether the supply is at fault or the distribution is at fault, whether the officers have been changed or not changed and so on. It was said at some time that there would be President's rule, and then it was said that President's rule was not necessary and only officers from the Centre need be sent there. What has been done? We want to know the facts.

**Shri S. M. Banerjee:** Is it the result of domestic quarrel?

**Mr. Speaker:** The hon. Minister has given the answer already, I think.

**Shri C. Subramaniam:** I am glad that Shri J. B. Kripalani has made this suggestion that there should be greater co-ordination between the State Government and the Central Government. That is what we are trying to bring about. We have sent a team of officers from here who are located now at Patna for the purpose of finding out what is happening there and to report to us so that immediately any corrective action from our side could be taken with regard to the supply.

**श्री बागड़ी :** टेलीफोन से तो बात नहीं होती ।

**Shri C. Subramaniam:** With regard to distribution we are trying to find out whether proper distribution is being made. So, all these things are being attempted.

**Mr. Speaker:** Would the hon. Minister not agree that it is a tragedy that the Chief Minister might be saying something against the Central Government and the Central Government may be saying something against him?

**Shri C. Subramaniam:** After all, he is the man on the spot who has to manage the situation. Therefore, perhaps he wants that the Central Government should take more responsi-

bility. It is from that point of view that he might be saying...

**Shrimati Tarkeshwari Sinha (Barh):** May I humbly submit that when the last statement was made by the Food Minister, he definitely created an impression that the Bihar Government was at fault in not properly distributing it? This has created a chain reaction and there has been an impression created in the mind of the Bihar Government that the Central Government are prejudging the issue which the Chief Minister of Bihar has raised. We would like to know whether this is a fact. As Shri Kripalani has asked, why has such a situation been allowed to be created?

**Mr. Speaker:** That was what I was also asking.

**Shrimati Tarkeshwari Sinha:** We want to know why this kind of situation has come about. A complete misunderstanding seems to have been created between the Food Minister and the Bihar Chief Minister and all these rumourmongering and other things are going on, and every day we see that the papers are full of such news about the bickerings and the differences of opinion between the Centre and the States.

**Mr. Speaker:** I have already said that that is all unfortunate..

**Shri C. Subramaniam:** Apart from the unfortunate thing...

**श्री बागड़ी :** खाद्य मंत्री इस बात के लिये सब से पहले मुजरिम हैं ।

**प्रध्म्यक्ष महोदय :** यह तो ठीक नहीं है ।

**श्री बागड़ी :** प्रध्म्यक्ष महोदय, मेरे खिनाफ तो पता नहीं क्या क्या कहा था ।

**Shri C. Subramaniam:** We have got to see that no risks are taken with the lives of millions of people. Therefore, if I feel that there are certain administrative inadequacies there, certainly I have to take it up with the

Chief Minister and ask him to remove those inadequacies. We have taken it up. That is why we have sent our officers also there.

This is not a matter of tension between the Central Government and the State Government; it is a question where the lives of people are involved. That is why we are anxious that no risk should be taken. Whatever measures are necessary—apart from the prestige of the State Government or the Central Government—will have to be taken. Therefore, to say that because I said that the distribution machinery should be further strengthened that constitutes a reflection on the State Government is not correct. It is not a reflection. On the other hand, I wanted that measures should be taken which would ensure proper distribution of whatever foodgrains are available.

**Shri Bagri:** On a point of order.

प्रध्यक्ष महोदय, मेरा प्वाइंट ऑफ ऑर्डर यह कि इन्होंने अपने स्टेटमेंट में कहा था कि बिहार गवर्नमेंट फेल हुई है।

**Shri C. Subramaniam:** I have not said that.

श्री यज्ञपाल सिंह (कैराना) : सरकार यह मानती है या नहीं मानती है कि माननीय श्री कृष्ण बल्लभ महाय, जो चीफ मिनिस्टर बिहार के हैं उन्होंने दस दफा यह बयान दिया था कि बिहार में सूखा पड़ने वाला है, प्रकाल की हालत है, लेकिन सैन्ट्रल गवर्नमेंट ने इस पर गौर नहीं किया, मैं यह जानना चाहता हूँ कि सिर्फ इस लिये कि माननीय मुख्य मंत्री ने इन्दिरा गांधी को वोट नहीं दिया था, इस लिए वहाँ की पांच करोड़ जनता को सूखा मारा जा रहा है और मुख्य मंत्री के एकशन का बदला वहाँ की पांच करोड़ जनता से लिया जा रहा है।

**Mr. Speaker:** That is too much. That should not have been said.

**Shri C. Subramaniam:** The Chief Minister has neither a vote to give nor one to take.

श्री मधु लिमये : प्रध्यक्ष महोदय, क्या इसका जवाब नहीं आयेगा ? राष्ट्रपति शासन के बारे में साफ और स्पष्ट बात नहीं कह रहे हैं। काबिना के एक मंत्री ने मुझ से कहा था कि राष्ट्रपति शासन के प्रस्ताव और कोई रास्ता नहीं है, इस लिए मेरी मांग है कि लोक सभा को विश्वास में लिया जाय।

**Shri P. R. Chakraverti:** (Dhanbad): Taking into account the dangerous repercussions and the deposit concern amongst the population of Bihar, whose number is more than 50 million, may I request the Minister leaving aside all questions of censure, to make himself explicit on two points opposed by me? The first concerns the irreducible minimum which was indicated by the Chief Minister of Bihar to be supplied from the Centre so far as the foodgrains are concerned. The second relates to the permission to the State Government procuring food materials beyond the zonal limitations.

**Shri C. Subramaniam:** No doubt, the Bihar Government indicated that they would require 4 lakh tonnes per mensem. On what basis? On the basis that the present production is so much, in the past the production was so much and they were also getting so much from outside. Therefore, they wanted normal distribution, as if normal conditions prevailed throughout the country. In a situation of this sort, certainly we cannot be supplying at the same level as under normal production conditions. Therefore, we have taken into account what is available in the Central Pool for distribution and what should be the minimum distribution to save the situation there. It is from that point of view that we have taken into account what foodgrains would be necessary to save the situation there. The assessment is that if we are able to give at least 5 kg. per month per head, it would satisfactorily meet the situation, even though there might be difficulty here and there. On the basis of an average of 5 kg. per month per head, one tonne would be enough to feed 200 persons for a month.

[Shri C. Subramaniam]

Therefore, with one lakh there can be distribution for 20 million people, and with 1½ lakhs which we would be supplying during December, 3 crores of people can be dealt with, and with 2 lakhs which we have promised in January, they will be able to deal with 4 crores of people. Their estimate is that by January-February the people affected would be round about 36 million or so, therefore we are providing for that. But what is important is that this reaches everybody equitably. If somebody takes away 10 kg., naturally to that extent somebody else would be affected. That is why in a situation of this sort, what is important is equitable distribution throughout the State. Particularly in areas where there is intense scarcity we should see that this equitable distribution takes place. This is what we have been impressing and the Bihar Government also has accepted this proposal, and they are doing it.

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, मैं आप को हिसाब की बात स्वयं बतला दूँ। जैसे अभी मंत्री महोदय ने बतलाया उस पर मैं ने फौरन हिसाब लगाया और देखा कि यह डेढ़ लाख भेज रहे हैं। डेढ़ का मतलब होता है कि बिहार की पांच करोड़ जनता के हिसाब से सिर्फ तीन किलो पड़ता है और मंत्री महोदय पांच किलो बतला रहे हैं।

अध्यक्ष महोदय : हम हिसाब लगा कर देख लेते हैं।

डा० राम मनोहर लोहिया फौरन ही बात सामने आ गई।

Shri P. R. Chakraverti: What about permission to the State Government to procure food from beyond the zone.

Shri C. Subramaniam: After all, we are supplying by procuring from the other States and getting imported foodgrains. In the State Government

should go and purchase, the other State Governments would say that that would create scarcity in their States. Therefore, we should have a planned programme for movement from one State to another.

श्री शौर्य : खाद्य मंत्री जी ने कहा है कि मुख्य मंत्री ने जो बयान दिया है उस को स्वीकार कर के ही कोई प्रश्न किया जाये। तो उन का बयान बहुत लम्बा चौड़ा है। मैं तो पटना से जो भ्रष्टाचार निकलता है दि इंडियन नेशनल उस में जो मुर्खा दी गई है, वह बतलाता हूँ। उस में है कि :

"It is injustice says Chief Minister—Charges of inefficiency in Bihar refuted—State Government given no control Centre will be responsible for malnutrition and troubles. Mr. Sahay made it plain that the blame for any death due to malnutrition would be wholly on the Centre."

यह 27 तारीख का बयान है। उसे के बाद 28 तारीख को यदि आप टाइम्स आफ इंडिया देखेंगे तो उस के पहले ही पन्ने पर इस तरह से लिखा हुआ है कि :

"Thirty-five famine deaths in Gaya area"

श्री जय प्रकाश नारायण के विचारों से कोई सहमत हो या न हो, लेकिन वे सच बोलते हैं इससे तो सभी सहमत होंगे। उन्होंने भी इस को स्वीकार किया है कि वहाँ पर प्रकाल से और भूख से मृत्युएँ हो गई हैं।

Shri C. Subramaniam: Kindly read it.

श्री शौर्य : गया जिले में 35 मौतें हुई हैं। इस के साथ ही साथ पूर्वी उत्तर प्रदेश में जो अछूत बच्चे हैं वह दूध के लिये तड़प रहे हैं यही मेजा में हुआ जो कि प्रधान मंत्री के ही जिले की बात है। 27 तारीख की खबर है एक बुढ़ा मर गया होगा जो फोटों आई

है उस के देखने से यही पता लगता है कि मर गया होगा। मरा है या नहीं इस की एन्ववाइरी होनी चाहिये। तो जब यह स्थिति सामने है तो मैं पूछना चाहता हूँ कि आप का जो फौमिन कोड है उस में गर्भिणी महिलायें, बुड़े खेतिहर मजदूर, शड्यूल्ड कास्टम, शड्यूल्ड ट्राईब्ज के लोग जो हैं, जो भ्रकाल पड़ते ही तुरन्त उसके शिकार हो जाते हैं, विशेष तौर से उन के लिये क्या कोई व्यवस्था है। यदि है तो आपने उन के लिये इस क्षेत्र में क्या किया है।

इसी सम्बन्ध में दूसरा प्रश्न मैं यह पूछना चाहता हूँ कि केन्द्रीय सरकार की ओर से जो भ्रफसर सितम्बर में वहाँ भेजा गया था उस ने आकर एक रिपोर्ट दी थी। भ्रगर मुड्य मंत्री की बात को हम मानें तो कितने किनो देने के लिये रिपोर्ट में था और कितने किनो आप ने दिये। यह जो खास खास प्रश्न है जिन के बारे में मैं माननीय मंत्री महोदय से जानना चाहूंगा।

**Shri C. Subramaniam:** So far as the demand of Bihar State is concerned, I have already given the figures and how the supply is being made. As far as the special relief programmes for the children, pregnant and nursing mothers are concerned, we have taken a special programme for fooding the children and also expectant and nursing mothers.

श्री बागड़ी : क्या देते हो।

**Mr. Speaker:** There should be some decency.

डा० राम मनोहर लोहिया : यह क्या हुआ भ्रध्यक्ष महोदय।

भ्रध्यक्ष महोदय : इस तरह से नहीं हो सकता।

श्री बागड़ी : सवाल क्या किया था और जबाब क्या देते हैं। श्री मोर्ये ने पूछा था कि उन को क्या सहूलियत दी है। बच्चे को

क्या, महिलाओं को क्या, गर्भवती को क्या। लेकिन वह कुछ बतला ही नहीं रहे हैं।

**Shri C. Subramaniam:** We are running free kitchens for the sake of the disabled and old people and milk powder and other nutritious food is being given for this programme. Apart from 1,70,000 tons, for the free kitchen we give free wheat and other grains. . (Interruptions.)

**Shri Bagri:** How much? घरे मर रहे हैं?

डा० राम मनोहर लोहिया : आप ने अपने नियमों में लिख कर रक्खा है कि जब कोई सवाल पूछ जाते हैं तब वह मंत्री महोदय को इत्तला देनी चाहिये। मंत्री महोदय ने जो जवाब दिया है वह 100 वर्ष पहले भी दिया जा सकता था और 100 वर्ष बाद भी दिया जा सकता है। उन्होंने कुछ नहीं बतलाया। मैं समझता हूँ कि इस वक्त यहां पर सिर्फ एक मंत्री हैं जो हम लोगों के सबालों का जवाब दे सकते हैं, और वह हैं श्री जगजीवन राम। आप मेहरबानी कर के उन से पूछिये कि इस वक्त बिहार की क्या हालत है। वहां भुखमरी हो रही है या नहीं और क्या वहां कोई राहत के काम हों रहे हैं। भ्रगर दूध बगैरह का या औरतों, हरिजननों, प्रादिवासियों के लिये वहां कोई काम हुआ है तो कितना हुआ है। सिर्फ यही मंत्री जवाब दे सकते हैं। जरा उन की तरफ आप निगाह कर लीजिये।

भ्रध्यक्ष महोदय : निगाह तो हर वक्त उन की तरफ रहती है लेकिन उन से सबाल नहीं पूछ सकते।

**Shri Ranga:** Mr. Speaker, as Acharya Kripalani has said, there seems to be not only a conflict between that Government and this Government but there seems to be some conflict within this Government itself. We will not be surprised if the same tactics that were used in order to get rid of Mr. Nanda might be in train even here.

[Shri Ranga]

This is not the first time; we had a repetition of it; we had the experience of some things going on between the State and the Union Governments in regard to Orissa and also the Bengal famine. Recently, they were not even prepared to allow the Food Minister and even the Home Minister of that time to visit their States. Similar things might be happening in spite of the statement made by my hon. friend the Minister that the relations between the Bihar Government and the Union Government are the best of things. They are welcome to have the sweetest of their relations but it looks as if it would be a good thing for this Parliament to have both this cabinet and that cabinet answering each other on a common platform because the Chief Minister seems to have turned out a greater agitator than ourselves, although he is one of the most guilty people in regard to the akal in Bihar. Now, if he has not got that information with him, let him lay it on the Table of the House before the session is over—more detailed information in regard to all the points that have been raised, namely, in what quantities, what rations and what supplies are being placed and distributed among the different helpless people such as children, women, old people, agricultural workers, tribal people, etc. according to the famine code; when did the Government of India come to know that there was going to be akal in Bihar, were they made aware of this by that Government, who was the first to have discovered it, and after that what were the suggestions made by the Government of India and at what stage, about the proper system of distribution to be enforced in Bihar either in the light of their experience in other places or only in regard to this particular matter, what was the response of the Bihar Government. All this information we must have, as also at what stage differences arose between the Government of India and the Government of Bihar to regard to the method of distribution, quantum of

distribution and so on. Especially, I have myself interviewed some co-operative stores people. They told me that only once a month they were getting supplies; in another places they said once a fortnight. So, where are the supplies then? What is happening to all the supplies? Has the Government of India's attention been drawn to the fact that part of the grain they were placing at the disposal of the Bihar Government and the Bihar Government's so-called supplies also are going into the black market and into the possession of anti-social forces? On all these things we want detailed information so that we would know where the fault lies and who is responsible for these starvation deaths.

Shri Jayaprakash Narayan is such a responsible gentleman. He did not make that statement, but in his presence another gentleman has made a statement as to what happened outside Shri Jaya Prakash Narayan's own cottage. Surely the Government of India cannot dismiss him. Is it not time for the Government of India not merely to depend upon the local Government, but to ask some accredited social investigator to go and collect information as to whether there have been starvation deaths, in what place, in what numbers and in what particular period? What steps are the Government of India going to take to ensure proper distribution there? We have received complaints that if this power of distribution is left to the State Governments the Government of India as well as the people of India will have to be prepared to face mass starvation deaths in that unfortunate part of our country.

**Shri C. Subramaniam:** The point which the Chief Minister has made is that they have not been given an opportunity, they have not been tried on the job and there has been a prejudgment about their efficiency.

I have got some information which I will give. I thought the call atten-

tion was confined to a certain point of fact. Now that this has become a discussion on the situation in Bihar I will give those figures. We have allotted for free distribution 5000 tonnes of wheat immediately and further allotments will be made as soon as it is exhausted. We have already allotted 70 tonnes of milk powder. In addition, CARE has given 900 tonnes of milk powder. CARE is put in charge of organising the children's and women's programmes. They are programming on the basis of dealing with 35 lakh children and mothers. How much has been actually distributed till now, I will have to get the figures. This is how we are making available all this material for distribution. Particularly for taking care of the children, the sick, the disabled and the old, a voluntary committee has been formed of which Shri Jayaprakash Narayan is the Chairman. I am glad they have a very high opinion of him. He is organising the relief measures on this basis. We are collecting materials and importing materials on that basis and we shall try to give as much quantities as possible, particularly to deal with this vulnerable section of the community—children and nursing mothers and the sick, old and disabled.

**डा० राम मनोहर लोहिया :** इन्होंने कहा है कि पांच हजार टन मुफ्त दे रहे हैं। इसका मतलब होता है 50 लाख किलो। 50 लाख किलो का मतलब होता है डेढ़ छटांक एक आदमी के पीछे। मेहरबानी करके आप इस पर ध्यान दें कि एक आदमी के पीछे डेढ़ छटांक एक महीने में इसका क्या मतलब होता है। ये यहाँ पर आ कर बात कर रहे हैं। क्या इनको एक आदमी के ऊपर डेढ़ छटांक कहते हुए लज्जा भी नहीं आती है....

**अध्यक्ष महोदय :** बाकी सप्लाई भेज रहे हैं।

**Shri Ranga:** My question has not been answered. We are thankful for the additional information he has  
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given. There is this debate going on between the Union Government and the Bihar Government. Where is the truth behind all this

**Mr. Speaker:** He has said that he will give the other information also.

**Shri Ranga:** Let us have detailed information on all the points made in the House. I myself quoted something. He cannot possibly have all that information now. In a cool, impartial manner let him collect and state all the facts so that the people would know where the fault lies, with the State Government or with the Central Government or with God only.

**श्री बागड़ी :** जब अब तक पता नहीं है तो मंत्री क्यों बने बैठे हो ?

**Shri C. Subramaniam:** Sir, there should be some limit to these remarks. After a'l, I am entitled to the protection of the Chair.

**श्री बागड़ी :** मैंने यह कहा है कि आपको पता नहीं है तो आप मंत्री-पद पर क्यों बैठे हैं।

**अध्यक्ष महोदय :** चलते जाते हैं, कहे जाते हैं कुछ तो हद होती है। बहुत सुन लिया है आपको, अब तो आप खामोश बैठें।

**श्री स० मो० बनर्जी :** इनके बयान को सुनने और अखबारों में पढ़ने के बाद इस तिरंगी सरकार ने उत्तर प्रदेश के 52 जिलों में....

**Shri C. Subramaniam:** The hon. Member can put his question in English.

**Shri S. M. Banerjee:** I said "kendriya sarkar", which means the Government of Tri-colour. I say, this Government has created a situation in 47 districts in Uttar Pradesh, out of 52, and also in the whole of Bihar, where the same famine conditions as were created by Isaphani and Suhrawardi in 1943 in West Bengal exist. I would like to know whether his attention has been drawn to the Press



[Shri S. M. Banerjee]

Conference addressed by the Chief Minister of Bihar where he is reported to have said:

"What am I to do," he shouted raising his hands in despair. The Central Government was neither giving foodgrains needed to keep the body and soul together nor was it allowing the State Government to purchase foodgrains from other States, he added."

He said at the Press Conference:

"He told a Press conference that the State Government was virtually helpless because the Centre gave only 1.07 lakh tons of foodgrains for November and about 1.5 lakh tons for December. He had no doubt that this restricted ration would lead to malnutrition".

I would like to know whether a similar request was made by the Chief Minister of Uttar Pradesh where about 37 districts are facing famine conditions.

**Mr. Speaker:** We are concerned with Bihar now.

**Shri S. M. Banerjee:** In Meja, Gorakhpur, in Balia and other districts the people are having malnutrition. I would like to know whether a similar request was made by the Chief Minister of Uttar Pradesh, as was done by the Chief Minister of Bihar; if so, the quantity that was asked, the quantity that was supplied in November and what steps have been taken to see that more foodgrains are diverted to that State?

**Shri C. Subramaniam:** Sir, with regard to Uttar Pradesh I have not got the information. (*Interruption*).

**Shri S. M. Banerjee:** Sir, I quoted the Chief Minister of Bihar.

**Mr. Speaker:** That he has replied.

**Shri S. M. Banerjee:** The Chief Minister told a Press conference that the State Government was virtually helpless. . . .

**Mr. Speaker:** He may answer the complaint that the Centre does not allow the State Government to purchase from other States.

**Shri C. Subramaniam:** Sir, in reply to a question put by Shri Chakraverti I have already answered that we are mopping up the surplus in all the States and moving it on a planned basis to the various deficit States. We cannot allow a particular State Government to go and purchase for their own benefit only.

**Mr. Speaker:** Shrimati Tarkeshwari Sinha will now initiate the half-an-hour discussion.

**Shri A. P. Sharma (Buxar):** Sir, I have also given my name for the Calling Attention Notice. This is a question with which we are all directly concerned. Merely on the technical ground. . . .

**Mr. Speaker:** Then they might ask for some different discussion. How can I go outside the rules?

**Shrimati Tarkeshwari Sinha:** Sir, you have yourself asked the Minister to collect information and supply it to the House. In view of that; may I make a submission to you? I am not asking a question. The hon. Minister has been impressing upon this House and this country that there is a certain defect in the distribution machinery. When he gives this information, is it not proper on the part of the hon. Minister to tell us categorically what has been the agency by which he has come to the conclusion that the distribution has been defective, because there has been a contradiction between the view that he is holding and the view the Chief Minister of Bihar is holding, and that is a very relevant phenomenon for the whole situation.

**Mr. Speaker:** That I have said already.